

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

RAJYA SABHA

UNSTARRED QUESTION NO.1287

TO BE ANSWERED ON 11.03.2025

Establishment of AYUSH wellness centres

1287 Dr. M. Thambidurai:

Will the Minister of *Ayush* be pleased to state:

- (a) whether Government proposes to establish AYUSH wellness centres all across the country, particularly in Tamil Nadu;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government proposes to establish AYUSH wellness centres in all locations where presently CGHS wellness centres are established;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether Government would make available adequate infrastructure, allocation of funds, doctors, etc. for these wellness centres;
- (f) if so, the details thereof and if not, the reasons therefor; and
- (g) the steps taken by Government in this regard?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH

(SHRI PRATAPRAO JADHAV)

(a) & (b) Public Health being the State subject, the establishment of AYUSH Wellness Centres all across the country including Tamil Nadu comes under the purview of the respective State/UT Governments. However, Under Centrally Sponsored Scheme of National Ayush Mission (NAM), as per the proposals received from State/UT Governments through their State Annual Action Plans (SAAPs), 12,500 units of Ayush Health and Wellness Centres presently known as Ayushman Arogya Mandir (Ayush) [AAM (Ayush)] have been approved for operationalization by upgrading existing Ayush dispensaries and Sub health Centres. The State/UT-wise status of approved AAM (Ayush) including Tamil Nadu is furnished at **Annexure**.

(c) & (d) During the inter-ministerial convergence meeting held on 11.05.2023 between Ministry of Ayush & Ministry of Health & Family Welfare, the subject matter for opening more Ayush Wellness Centres under Central Government Health Scheme (CGHS) was discussed and a joint committee comprising of officers from Ministry of Ayush & CGHS was formed on 14.09.2024.

(e) to (g) In view of above reply at (c) & (d), the question does not arise.

State/UT-wise status of approved Ayushman Arogya Mandir (Ayush) [AAM (Ayush)]

Sl. No.	Name of the States/UTs	No. of Approved Ayushman Arogya Mandir (Ayush)
1	Andaman & Nicobar Islands	6
2	Andhra Pradesh	126
3	Arunachal Pradesh	89
4	Assam	500
5	Bihar	294
6	Chandigarh	12
7	Chhattisgarh	400
8	Delhi	0
9	Dadra & Nagar Haveli and Daman & Diu	1
10	Goa	100
11	Gujarat	365
12	Haryana	538
13	Himachal Pradesh	761
14	Jammu & Kashmir	523
15	Jharkhand	745
16	Karnataka	376
17	Kerala	700
18	Ladakh	0
19	Lakshadweep	7
20	Madhya Pradesh	800
21	Maharashtra	390
22	Manipur	15
23	Meghalaya	24
24	Mizoram	41
25	Nagaland	49
26	Odisha	422
27	Puducherry	4
28	Punjab	158
29	Rajasthan	2019
30	Sikkim	18
31	Tamil Nadu	650
32	Telangana	421
33	Tripura	72
34	Uttar Pradesh	1034
35	Uttarakhand	300
36	West Bengal	540
Total		12500